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കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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Part III

Commissionerate of Land Revenue

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GOVERNMENT OF KERALA
2022



Kasaragod District

Vellarikundu Taluk

NOTICE

No: B2/5009/2021

08-02-2022

Notice is hereby given to all to whom it may be concern that A K Kunhambu Nair Koolothunkal, Kunhikochi, Belur, 671531 , Belur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Gopalakrishnan Kulathungal, Attenganam who expired on 27-07-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Gopalakrishnan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	A K Kunhambu Nair	Brother	60
2	Balamani A K	Sister	56
3	Nirmala K	Sister	53

No: B2/15240/21

08-02-2022

Notice is hereby given to all to whom it may be concern that V Kunhiraman Nair Vengayil Veedu, Chakkittadukkam, Belur , Belur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Vengayil Thambai Amma Kakkol House, Chakkittadukkam, Attenganam P.O,671531 who expired on 08-03-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Vengayil Thambai Amma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and husband are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	V Kunhiraman Nair	Son	65
2	Omana V	Daughter	62



3	Prasanna P	Daughter	57
4	V Ramakrishnan	Son	55

No: B2/10878/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Santha Kizhakke Orathel House, CHembamkunnu, West Eleri P.O, Beemanady Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Maniyappan K N Kizhakke Orathel House, CHembamkunnu, West Eleri P.O who expired on 07-03-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Maniyappan K N. that it is proposed to issue a legal heirship certificate according to this to the applicant . Father is deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Thankamma	Mother	74
2	Santha	Wife	64
3	Ajimon K M	Son	40
4	Aneesh K M	Son	39
5	Anoop K M	Son	35

No: B2/7631/2021

11-02-2022

Notice is hereby given to all to whom it may be concern that Shebin Babu Chembakassery House, Panathur, Panathur P.O, Panathadi Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Babu C K Chembakassery House, Panathur, Panathur P.O who expired on 02-08-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Babu C K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Jessy Babu	Wife	53
2	Shebin Babu	Son	32
3	Sherin Babu	Daughter	31



4	Shine Jeas Babu	Son	28
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Kasaragod District

Vellarikundu Taluk

NOTICE

No: B2/967/2022

08-02-2022

Notice is hereby given to all to whom it may be concern that Jobin K J Kochumattathil House,Pathikkara, Balal Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late John Kochumattathil House,Pathikkara, Punnakkunnu P.O who expired on 21-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late John. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Selinamma	Wife	60
2	Jomit K J	Daughter	38
3	Jobin K J	Son	31

